

HIGH COURT OF CHHATTISGARH: BILASPUR

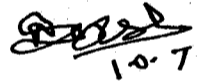
ORDER

No. 778 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 10th July, 2019

- (1) The Registry Order no. 722/Confdl./2019/II-3-1/2019 dated 02.07.2019 is partially modified to the following extent:-
 - (a) Smt. Monika Jaiswal, Civil Judge Class-I, Bhatapara stands transferred and posted as I Civil Judge Class-I & Chief Judicial Magistrate, Rajnandgaon for the Revenue District Rajnandgaon instead of I Civil Judge Class-I & C.J.M., Raigarh.
 - (b) Shri Digvijay Singh, Deputy Secretary, State Legal Services Authority, Bilaspur stands transferred and posted as I Civil Judge Class-I & C.J.M., Raigarh for the Revenue District Raigarh instead of I Civil Judge Class-I & Chief Judicial Magistrate, Rajnandgaon.
- (2) The Registry Order no. 751/Confdl./2019/II-3-1/2019 dated 03.07.2019 is partially modified to the extent that Shri Gerjesh Pratap Singh, Secretary, District Legal Services Authority, Dhamtari stands transferred and posted as II Civil Judge Class-I, Dhamtari in the Revenue District Dhamtari instead of Civil Judge Class-I, Pratappur.
- (3) The Registry Order no. 742/Confdl./2019/II-3-1/2019 dated 02.07.2019 is partially modified to the extent that Shri Girivar Singh Rajput, I Civil Judge Class-II, Janjgir-Champa stands transferred and posted as I Civil Judge Class-II, Raipur instead of XI Civil Judge Class-II, Raipur.

BY ORDER OF THE HIGH COURT


10.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 779 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 10th July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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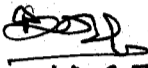
(2)

- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 - a) Smt. Monika Jaiswal, Civil Judge Class-I, Bhatapara,
 - b) Shri Digvijay Singh, Deputy Secretary, State Legal Services Authority, Old High Court Building, Bilaspur,
 - c) Shri Gerjesh Pratap Singh, Secretary, District Legal Services Authority, Dhamtari,
 - d) Shri Girivar Singh Rajput, I Civil Judge Class-II, Janjgir,
for information and compliance. He/she is directed to take charge at his/her new place of posting on or before 18th July, 2019.
- (21) District & Sessions Judge, Baloda-Bazar/Bilaspur/Dhamtari/ Janjgir-Champa for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (22) District & Sessions Judge, Raipur/ Dakshin Bastar (Dantewara)/ Surajpur/Surguja (Ambikapur)/ Dantewara/ Balod/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Bemetara/ Durg/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.

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- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


10.07.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL